

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE  
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, DELHI**

**ORDER**

Sh. Sudhir Saini, JA, EC-68604416 and Sh. Mukesh Kumar, JJA, EC-98494545 posted in Computer Branch, RADC, are hereby directed to look after the work of Digitization in addition to the work already assigned to them with immediate effect.

*Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.*

*This is Computer generated copy and does not require signatures.*

-Sd-

**(SUJATA KOHLI)**

Principal District & Sessions Judge – cum-  
Spl. Judge (PC Act), CBI, RADC, Delhi

**No.E-17414-17429/DJ/P&T/Admn/Lockdown/RADC/2020 Dated, Delhi the 12.10.2020**

Copy forwarded for information and necessary action to :

1. The Registrar General, High Court of Delhi, New Delhi for information.
2. The Principal District & Sessions Judge (Hqs), Tis Hazari Court, Delhi
3. The Officer-in-Charge, Administration Branch, RADC, Delhi
4. The DDO, Central District, Tis Hazari Courts, Delhi for information and necessary action.
5. The Administrative Officer (J), Admn. II Central District, Tis Hazari Courts, Delhi for information and necessary action.
6. The Branch Incharge to the Concerned Branch..
7. The Concerned Officials.
8. The PS to the undersigned.
9. Dealing Official Leave Seat, RADC, Delhi
10. The Branch In charge, Computer Branch, RADC for being uploaded on the official website.
11. The Dealing Official T&P – II Personal File/CR/Leave/Website Committee/R&I-LAYERS seat, THC, Delhi

-Sd-

Principal District & Sessions Judge – cum-  
Spl. Judge (PC Act), CBI, RADC, Delhi